NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI SUPPLEMENTARY CAUSE LIST DATED 13.01.2021 (WEDNESDAY) COURT – IV (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 724-725 of 2020	Surajbari Traders Pvt. Ltd & Anr. Vs. Sumit Binani & Ors.	Sandeep Bajaj	Krishna Raj Thaker Sumit Binani-R1 & R2
	Part Heard			M.S. Tiwari-R3

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By the order of Hon'ble Acting Chairperson -sd/-

Notice Board

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